

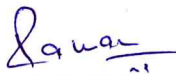
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.241/241/HDB/2017
NAME OF THE COMPANY	HMR Infra Projects Private Limited
NAME OF THE PETITIONER(S)	Madhukar Koganti & K Vinay kumar
NAME OF THE RESPONDENT(S)	HMR Infra Projects Private Limited & Others
UNDER SECTION	241,242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman	Advocate	9631061A	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.K.V.Raman, Learned Counsel for the Petitioner.

The Learned Counsel for the Petitioner submits that the matter is coming on 18.12.2017 before Hon'ble High Court and thus requested time.

Post the case on 31.01.2018.


MEMBER (Technical)


MEMBER (Judicial)